

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:983
ANSWERED ON:10.07.2009
FACILITIES IN SLUMS
Rao Shri Kavuri Samba Siva

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the rate and number of people migrated from rural to urban areas during the last three years;
- (b) the number of existing slums in each of the metro cities and the steps taken to ensure basic human necessities of life to the people living there;
- (c) whether the Government proposes to formulate a new policy to develop these slums with reasonable facilities within ten years; and
- (d) if so, the details thereof?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a): The Census of India reports the details regarding migration from rural to urban areas every 10 years, the last such reporting year being 2001. Figures on the rate and number of rural-urban migrants over the last three years are not available.
- (b): Urban development being a State subject, data as to the number of slums are maintained by the concerned State / local authorities. However, with a view to assisting States with the provision of infrastructure facilities and basic services to the urban poor, including slum-dwellers in cities and towns, the Government is implementing Jawaharlal Nehru National Urban Renewal Mission (JNNURM) since 3rd December 2005. JNNURM covers all the metro cities in the country.
- (c)&(d): There is no proposal to formulate a new policy to develop slums at present. However, keeping in view the problems of affordable housing and basic amenities to slum-dwellers and the urban poor, the Government has proposed to introduce a new scheme called Rajiv Awas Yojana. The scheme would extend support to States that are willing to assign property rights to people living in slum areas to enable them construct houses. The Government's effort would be to facilitate the creation of slum-free India through the instrument of Rajiv Awas Yojana.